



भारत निर्वाचन आयोग
Election Commission of India

निर्वाचन सदन
NIRVACHAN SADAN
अशोक रोड, नई दिल्ली-110001
ASHOKA ROAD, NEW DELHI-110001

No. ECI/PN/122/2024

Dated: 18th June, 2024

PRESS NOTE

Sub: Bye-Elections to the Legislative Councils of various States by the Members of respective Legislative Assemblies (MLAs) - reg

There are 05 casual vacancies in the Legislative Councils of 04 States by the Members of respective Legislative Assemblies. The details of the vacancies are as follows:

Name of State	Name of Member	Nature of election	Cause of vacancy	Term up to
Karnataka	Sri Jagadish Shettar	By MLAs	Resignation on 25 th January, 2024	14 th June, 2028
Bihar	Sh. Rambali Singh	By MLAs	Disqualification on 06 th February, 2024	28 th June, 2026
Uttar Pradesh	Sh. Swami Prasad Maurya	By MLAs	Resignation on 20 th February, 2024	06 th July, 2028
Andhra Pradesh	Sri C. Ramachandraiah	By MLAs	Disqualification on 11 th March, 2024	29 th March, 2027
	Sri Shaik Mohammed Iqbal	By MLAs	Resignation on 05 th April, 2024	29 th March, 2027

2. The Commission has decided to hold 05 separate bye-elections to the State Legislative Councils by the Members of respective Legislative Assemblies to fill the above-mentioned vacancies as per the following common schedule: -

S. No.	Events	Dates
1.	Issue of Notification	25 th June, 2024 (Tuesday)
2.	Last Date of making nominations	02 nd July, 2024 (Tuesday)
3.	Scrutiny of nominations	03 rd July, 2024 (Wednesday)
4.	Last date for withdrawal of candidatures	05 th July, 2024 (Friday)
5.	Date of Poll	12th July, 2024 (Friday)
6.	Hours of Poll	09:00 am- 04:00 pm
7.	Counting of Votes	12 th July, 2024 (Friday) at 05:00 pm
8.	Date before which election shall be completed	16 th July, 2024 (Tuesday)

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3. Broad Guidelines of Covid-19 issued by ECI, available at link <https://www.eci.gov.in/eci-backend/public/api/download?url=LMAhAK6sOPBp%2FNFF0iRfXbEB1EVSLT41NNLRjYNJJP1KivrUxbfqkDatmHy12e%2FzVx8flfn2ReU7TfrqYobgIg5mD1wF5S%2FZXPhQgD4VIKIMSPL0N5FWF1VoH8oPTnXgDsP9B2iaJCrQLo%2FnA%2Fc2NHjnhNMwmCRY5P%2FYdSwGcQIfcDqNyNaupRk6WhpbTHK1> to be followed, wherever applicable, during entire election process by all persons.



(PRAFULL AWASTHI)
UNDER SECRETARY